

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

(9)

APPLICATION NO.: _____

Applicant(s) _____ Respondent (s) _____
Advocate for Applicant (s) _____ Advocate for Respondent (s) _____

TEES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>30.05.2007</u></p> <p><u>OA No. 469/2005</u></p> <p>None present for applicant. Mr. T.P. Sharma, Counsel for respondents.</p> <p>Heard the learned counsel for the respondents. He submitted that the case of the applicant for appointment on compassionate grounds has been considered and the same has been rejected being a very old case pertaining to the year 1999.</p> <p>Accordingly, this Tribunal observed that there is no merit in the case of the applicant as the respondents have already considered sympathetically the case of the applicant for appointment on compassionate grounds and rejected the same being a very old case as per guidelines on the subject matter. Hence this OA is dismissed with no order as to costs.</p> <p>AHQ</p> <p><i>(Signature)</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>vide 523, 524</i></p>